

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 10079/2016

SBI LIFE INSURANCE CO. LTD.

Appellant(s)

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS.

Respondent(s)

(only C.A Nos. 10079/2016, 10080/2016 and 10081/2016 are to be listed before the Ld. Registrar)

WITH

C.A. No. 10080/2016 (III-A)

C.A. No. 10081/2016 (III-A)

Date : 01-08-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms Akanksha Banerjee, Adv.
Ms. B. Vijayalakshmi Menon, AOR
Mr. Parmanand Gaur, AOR
Ms Megha Karnwal, Adv.
Mr. Sanjay Kapur, AOR

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, AOR
Mr. Parmanand Gaur, AOR
Ms Megha Karnwal, Adv.
Mr. Sanjay Kapur, AOR
Mr. B. Krishna Prasad, AOR
Ms Akanksha Banerjee, Adv.
Ms. B. Vijayalakshmi Menon, AOR

UPON hearing the counsel the Court made the following
O R D E R

In all the matters, respondents are duly served/represented.

Statement of case has not been filed by the parties and time has expired.

Registry to process the matters for listing before the Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
01.08.2018

hj